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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 3/2014

CONVERGYS CUSTOMER MANAGEMENT GROUP INC. THROUGH MR.
NARESH LAKHANI, AUTHORISED SIGNATORY Appellant

Through: Mr Prakash Kumar

versus

DIRECTOR OF INCOME TAX - I, INTERNATIONAL
TAXATION Respondent

Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue

+ ITA 4/2014

CONVERGYS CUSTOMER MANAGEMENT GROUP INC. THROUGH MR.
NARESH LAKHANI, AUTHORISED SIGNATORY Appellant

Through: Mr Prakash Kumar

versus

DIRECTOR OF INCOME TAX - I, INTERNATIONAL
TAXATION Respondent

Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue

+ ITA 679/2014

DIT-1,INTERNATIONAL TAXATION Appellant

Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue

versus

CONVERGYS CUSTOMERS MANAGEMENT GROUP INC. Respondent

Through: Mr Prakash Kumar

+ ITA 680/2014

DIT-1,INTERNATIONAL TAXATION Appellant

Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue

versus

COVERGYS CUSTOMERS MANAGEMENT GROUP INC. Respondent

Through: Mr Prakash Kumar

+ ITA 681/2014

DIT-1,INTERNATIONAL TAXATION Appellant

Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue

versus

CONVERGYS CUSTOMERS MANAGEMENT GROUP INC. Respondent

Through: Mr Prakash Kumar



- + ITA 454/2015
CONVERGYS CUSTOMER MANAGEMENT GROUP INC. Appellant
Through: Mr Prakash Kumar
versus
COMMISSIONER OF INCOME TAX-I, INTERNATIONAL
TAXATION, NEW DELHI Respondent
Through: Mr Rahul Chaudhary and Mr Ruchir Bhatia
- + ITA 619/2015
PR. CIT-1 Appellant
Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue
versus
CONVERGYS CUSTOMERS Respondent
Through: Mr Prakash Kumar
- + ITA 620/2015
PR. CIT-1 Appellant
Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue
versus
CONVERGYS CUSTOMERS Respondent
Through: Mr Prakash Kumar
- + ITA 622/2015
PR. CIT-1 Appellant
Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue
versus
CONVERGYS CUSTOMERS Respondent
Through: Mr Prakash Kumar
- + ITA 650/2015
CIT Appellant
Through: Mr N.P. Sahni, Mr Nitin Gulati and Ms Sri
Tanuja N. for revenue
versus
CONVERGYS CUSTOMERS MANAGEMENT GROUP INC. Respondent
Through: Mr Prakash Kumar

CORAM:
HON'BLE MR. JUSTICE BADAR DURREZ AHMED
HON'BLE MR. JUSTICE V. KAMESWAR RAO

ORDER
24.11.2015

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The learned counsel for the parties inform us that the MAP proceedings are in



progress between the Authorities of India and USA. They request that these matters be listed after some time.

Renotify for directions on 21.04.2016.

BADAR DURREZ AHMED, J

V. KAMESWAR RAO, J

NOVEMBER 24, 2015
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